

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00070/2018 in OA/310/00504/2015

Dated Tuesday the 27th day of August Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

S.Dhandapani,
Eyyallur Post,
Reddiyur SO,
Kattamannar Koil Taluk 608304.Applicant/Applicant

By Advocate M/s. S. Ramaswamyrajarajan

Vs

Union of India rep by,
1.Mr. M. Sampath,
The Chief Postmaster General,
Tamil Nadu Circle,
Chennai 600002.

2.Mr. Anand,
The Postmaster General,
Northern Region,
Tamilnadu Circle,
Chennai 600002.

3.Mr. Sivaprakasam,
The Superintendent of Post Offices,
Cuddalore Division,
Cuddalore 607001.Respondents/Respondents

By Advocate Mr. K. Rajendran

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

This CP has been filed alleging wilful disobedience of the order dt. 20.04.2017 by the respondents.

2. When the matter is taken up for hearing, learned counsel for CP applicant present. Learned counsel for the CP respondents submits that the CP respondents have filed an SLP (C) No. 15574/2019 which is still pending and a stay has already been granted. Accordingly, it is submitted that the CP may be closed.

3. In view of the above, CP is closed. Notices if any are discharged.

**(T.Jacob)
Member(A)**

03.09.2019

SKSI

**(P. Madhavan)
Member(J)**